F.No. 01(03)/Roster/CESTAT/2025/Part-II

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.07.2025

ORDER NO. 136 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for **CESTAT. New Delhi** from **04.08.2025** to **29.08.2025** as follows:-

| 223 1111, 11011 Della 11 011 0 11 0012 023 to 2 3,00,2023 to 10110 W3. | | | |
|------------------------------------------------------------------------|----------------------------------------------------|------------------------------------|--|
| PERIOD | CORAM | WORKS ASSIGNED | |
| From | Hon'ble Mr. Justice Dilip Gupta, President and | Customs and Excise Division Bench | |
| 04.08.2025 | Ms. Hemambika R. Priya, Hon'ble Member (Technical) | matters | |
| to | Ms. Binu Tamta, Hon'ble Member (Judicial) and | Service Tax Division Bench matters | |
| 29.08.2025 | Mr. P. V. Subba Rao, Hon'ble Member (Technical) | | |
| | Dr. Rachna Gupta, Hon'ble Member (Judicial) | Single Member Bench matters | |

By Order,

(Mukesh Gupta) Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2025/Part-II

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.07.2025

ORDER NO. 137 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for

CESTAT. New Delhi on 14.08.2025 as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|----------------------------------|-------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------|
| On 14.08.2025 at 2:30 p.m. | Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical) | Customs Appeal No. 51965 of 2022 M/s. Y. C. Electric Vehicle vs. Principal Commissioner of Customs (Import) |

Note:

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Qrder,

(Mukesh Gupta) Deputy Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2025-part-II

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.07.2025

ORDER NO. 138 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for

CESTAT, New Delhi on 23.07.2025 and 24.07.2025 as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|------------------------------------|------------------------------------------------------------------------------------------------|----------------|
| On 23.07.2025 and 24.07.2025 | Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical) | Chamber work. |

By Order

Deputy Registrar

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Deputy Registrar